

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No.22415/2019

(Arising out of impugned final judgment and order dated 30-03-2018 in WA No.14246/1984, 13-02-2019 in SA No.117/2019, 08-03-2019 in SA No.117/2019 passed by the High Court Of Judicature At Allahabad)

RAMESH CHANDRA PANDEY

Petitioner(s)

VERSUS

CENTRAL BANK OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and I.R.; IA No.112958/2019 - FOR CONDONATION OF DELAY IN FILING; IA No.112965/2019 - FOR EXEMPTION FROM FILING O.T.; IA No.112962/2019 - FOR PERMISSION TO FILE LENGTHY LIST OF DATES; IA No.112957/2019 - FOR PERMISSION TO APPEAR AND ARGUE IN PERSON; and, IA No.112960/2019 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 23-09-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Dr. I.M. Quddusi, Sr. Adv.
 Mr. Jabar singh, Adv.
 Mr. Sanjay Krishna, Adv.
 Mr. Pramod Kumar, Adv.
 Mr. Akshay Saxena, Adv.
 Mr. Arjun Yadav, Adv.
 For V. Maheshwari & Co.,

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice, returnable on 25.11.2019.

Dasti service, in addition, is permitted.

(MUKESH NASA)
COURT MASTER

(SUMAN JAIN)
BRANCH OFFICER